

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1329  
ANSWERED ON:18.07.2014  
PUBLIC SHAREHOLDING OF LISTED COMPANIES  
Roy Prof. Saugata

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government/SEBI has issued directions/guidelines to all listed Public Sector Undertakings (PSUs) to achieve and maintain at least 25% public share holding;
- (b) if so, the details thereof and the reasons therefor;
- (c) the names of the companies which have failed to comply with the said norms and the reason; therefor; and
- (d) the action taken/being taken by the Government/SEBI against such companies?

**Answer**

MINISTER OF FINANCE IN THE MINISTRY OF FINANCE (SHRI ARUNJAITLEY)

- (a): No Sir. However a proposal to achieve and maintain at least 25% public shareholding by listed Public Sector Undertakings (PSUs) is under consideration of the Government.
- (b). (c) & (d): Does not arise in view of the reply (a) above.